

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

ORDER

Dated, Shillong, the March, 2018

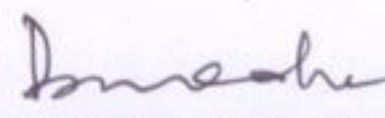
No. HCM.II/184/2015-Estt : Consequent upon Notification No. HCM.II/184/2015/709 dated 5th March, 2018, read with Corrigendum No. HCM.II/184/2015/774 dated 6th March, 2018, Hon'ble Chief Justice (Acting) is pleased to direct that the Judicial Officers, under transfer, shall pronounce the judgments / orders in the cases in which he / she had reserved before relinquishing the charge of the Court in terms of the posting / transfers orders.


REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/841A Dated, Shillong 9th March, 2018
Copy for information to:-

1. *The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice(Acting), High Court of Meghalaya, Shillong.*
2. *The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.*
3. *The Accountant General (A&E), Meghalaya, Shillong.*
4. *The Treasury Officer, Shillong/Ampati.*
5. *The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar/Ampati for information.*
6. *Shri Wanlura Diengdoh, Member Secretary, Meghalaya State Legal Services Authority, Shillong.*
7. *Shri Allenby M. Ripnar, District & Sessions Judge, Tura.*
8. *Shri Ehboklang Kharumnuid, District & Sessions Judge, Shillong.*

9. *Shri Noor Ain Khan, District & Sessions Judge, Nongpoh.*
10. *Smti Cordilia Dkhar, District & Sessions Judge, Williamnagar.*
11. *Smti Gasalynn Rani, District & Sessions Judge, Nongstoin.*
12. *Smti Dashalene Kharbteng, Judge, MACT, Shillong.*
13. *Smti Nausica M. Sangma, Judicial Magistrate First Class, Tura.*
14. *Smti Darry G. Kharshiing, Judicial Magistrate First Class, Nongpoh.*
15. *Smti Imarbakordor Lyngkhai, Judicial Magistrate First Class, Nongstoin.*
16. *Shri Balkim M. Sangma, Judicial Magistrate First Class, West Garo Hills District, Dadenggre Sub-Division.*
17. *Smti Basukshisha Kharbithai, Judicial Magistrate First Class, Jowai.*
18. *Smti Nathe Momin, Judicial Magistrate First Class, Shillong.*
19. *Smti Desiree M. K. S. Shadap, Judicial Magistrate First Class, Tura.*
20. *Smti Ishana R. Marak, Judicial Magistrate First Class, Tura.*
21. *Shri Jeremy A. MArak, Judicial Magistrate First Class, West Khasi Hills District, Mairang, Sub - Division.*
22. *Smti Natalie I. Dkhar, Judicial Magistrate First Class, Shillong.*
23. *Shri Temsu T. M. Sangma, Judicial Magistrate First Class, South West Garo Hills District, Ampati.*
24. *Smti Rikchame D. K. Sangma, Judicial Magistrate First Class, Williamnagar.*
25. *Smti Benietta Majaw, Judicial Magistrate First Class, Shillong.*
26. *Shri Daphira Sohtun, Judicial Magistrate First Class, Shillong.*
27. *Smti Bandarishisha Kharlukhi, Judicial Magistrate First Class, East Khasi Hills District, Sohra Sub - Division.*
28. *Smti Sneha P. D. Sangma, Judicial Magistrate First Class, Shillong.*
29. *The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site*
30. *Office file*


REGISTRAR GENERAL